

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4201
ANSWERED ON:06.09.2012
INDIAN PATENT LAW
Gandhi Shri Feroze Varun

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is taking any steps to modify the Indian Patent law, which can compromise the local drugmakers' ability to sell low-cost medicines in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE INDEPENDENT CHARGED OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): The Government is not undertaking any steps to modify the Patent Act, 1970 as the Patent Law is in compliance with TRIPS Agreement and meets the domestic requirement.